training in the cooperative management have been worked out;

Papers laid

- (b) if so, the nature thereof; and
- (c) if not, how much time it will take to complete them?

The Deputy Minister in the Ministry of Community Development and Cooperation (Shri B. S. Murthy): The details are still under examination.

- (b) Does not arise.
- (c) It ish difficult to give an indication.

PAPERS LAID ON THE TABLE

12 hrs.

AUDIT REPORT, Appropriation Ac-COUNTS ETC. OF RAILWAYS

The Minister of Finance (Shri T. T. Krishnamachari): I beg to lay on the Table a copy each of the following papers: --

- (i) Audit Report, Railways, 1965, under article 151(1) of the Constitution. [Placed in Library. See No. LT-3819/65.]
- (ii) Appropriation Accounts, Railways, for 1963-64 Part I-Review. [Placed in Library. See No. LT-3819/65.]
- (iii) Appropriation Accounts, Railways, for 1963-64, Part II-Detailed Appropriation Accounts. [Placed in Library, see No. LT-3821/65.]
- (iv) Block Accounts (including Capital Statements comprising the Loan Accounts) Balance Sheets and Profit and Loss Accounts, Railways, for 1963-64. [Placed in Library. See No. LT-3822/65.]

UK-INDIA TRADE AGREEMENT (AMEND-MENT) RULES

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The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao): On behalf of Shri Manubhai Shah, I beg to lay on the Table a copy of the United Kingdom-India Trade Agreement (Amendment) Rules, 1964, published in Notification No. 35(2)-Tar/ 63 dated the 3rd October 1964, under sec. 11A of the Indian Tariff Act, 1934. [Placed in Library, see LT-3823/65].

RICE-MILLING INDUSTRY (REGULATION AND LICENSING AMENDMENT RULES

FOOD CORPORATION RULES

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. B. Chavan): I beg to lay on the Table:

- (i) a copy of the Rice-Milling Industry (Regulation and Licensing) Amendment Rules, 1965, published in Notification G.S.R. 133 dated the 23rd January, 1965 under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. see No. LT-3824/65].
- (ii) a copy of the Food Corporations Rules, 1965, published in Notification No. G.S.R. 117 dated the 13th January, 1965, under subsection (3) of section 44 of the Corporations Act, 1964. Food [Placed in Library. See No. LT-3825/65].

UNDER EMPLOYEES\* NOTIFICATIONS PROVIDENT FUNDS ACT ANNUAL REPORT OF EMPLOYEES' Pro-VIDENT ORGANISATION

Shri Jaganatha Rao: I beg to lay on the Table:

(i) a copy of Notification No. G.S.R. 1795 dated the 19th December, 1964 under sub-section.